

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6174-6175/2005

(From the judgement and order dated 25/04/2003 in CRLA No. 14/1981 & CRLA No. 60/1981 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.

Petitioner(s)

VERSUS

MOHD. IQRAM & ANR.

Respondent(s)

Date: 14/12/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN KUMAR
HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr.Amit Singh, Adv.
Mr. Praveen Swarup,Adv.
Mr.B.N.Jha, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

(Satish K. Yadav)

(Phoolan Wati Arora)

Court Master

Court Master